

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of Reserved Order Pronounced in Appeals/ Applications during the month of Oct-2015

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Order No. & Dated
1	E/1195 5/2014	Tropical Clothing Co P Ltd - Vs- C.C.E. & S.T.-Daman	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	11/08/2015	Final Order No. A/11417- 11421/2015 dated 13/10/2015
2	E/1195 6/2014	Tropical Clothing Co P Ltd - Vs- C.C.E. & S.T.-Daman	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	11/08/2015	Final Order No. A/11417- 11421/2015 dated 13/10/2015
3	E/1195 7/2014	Tropical Clothing Co P Ltd - Vs- C.C.E. & S.T.-Daman	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	11/08/2015	Final Order No. A/11417- 11421/2015 dated 13/10/2015
4	E/1195 8/2014	Tropical Clothing Co P Ltd - Vs- C.C.E. & S.T.-Daman	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	11/08/2015	Final Order No. A/11417- 11421/2015 dated 13/10/2015

5	E/1195 9/2014	Tropical Clothing Co P Ltd - Vs- C.C.E. & S.T.-Daman	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	11/08/201 5	Final Order No. A/11417- 11421/2015 dated 13/10/2015
6	E/640/2 009	Quippo Energy Private Limited - Vs- C.C.E.- Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	18/06/201 5	Final Order No. A/11498- 11501/2015 dated 15/10/2015
7	C/1057 2/2014	Rolex Rings Pvt Ltd - Vs- C.C.-Kandla	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	15/07/201 5	Final Order No. A/11578- 11579/2015 dated 29/10/2015
8	C/1057 3/2014	Manesh Madeka - Vs- C.C.- Kandla	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	15/07/201 5	Final Order No. A/11578- 11579/2015 dated 29/10/2015

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Status
1	E/1284/2009 E/MISC(EX TN)/14584/2 014	Quippo Energy Private Ltd - Vs- C.C.E.-Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	16/04/2015	<u>Combined Order</u> Final Order No. A/11498- 11501/2015 dated 15/10/2015
2	E/1285/2009 E/MISC(EX TN)/14585/2 014	Montu Patwa - Vs- C.C.E.- Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	16/04/2015	<u>Combined Order</u> Final Order No. A/11498- 11501/2015 dated 15/10/2015
3	E/557/2012 E/MISC(EX TN)/16527/2 014	Quippo Energy Private Ltd - Vs- C.C.E.-Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	16/04/2015	<u>Combined Order</u> Final Order No. A/11498- 11501/2015 dated 15/10/2015